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ITEM NO.82

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).
31831-31832/2013

RAM YASH

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 25/02/2014 These Petitions were called on for hearing today.

For Petitioner(s) Mr. G.S. Mani,Adv.
Mr. Suraj Singh,Adv.
Mr. Pradeep Misra,Adv.

For Respondent(s) Mr. Vinay Garg,Adv.
Mr. Upendra Mishra,Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent Nos. 1, 2 and 5 seeks time for filing counter
affidavit. Granted. Respondent No.4 has already filed the counter
affidavit. Await respondent No.3.
List the matter on 28.3.2014.

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|(SUNIL THOMAS)
|Registrar

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